

CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w.e.f. 31/08/2015 TO 01/10/2015

DIVISION BENCHES

1	<b>Hon'ble The Chief Justice &amp; Hon'ble Mr. Justice P. P. Bhatt (Monday &amp; Tuesday)</b>	<b>(Whole Day)</b>	LPA, Writs (DB), Vires & Validity of Act, Cont (C), Cont (Appeal), Cases related to Judicial Officers, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - <b>Orders, Admission &amp; Hearing.</b>
	<b>(Wednesday)</b>	<b>(Whole Day)</b>	Cr. Appl. (DB):- W.P.(Habeas Corpus), All Criminal D.B. matters, Acquittal Appeal, Govt. Appeals, : - <b>Orders &amp; Admissions.</b>
	<b>(Thursday)</b>	<b>(Whole Day)</b>	Cr. Appeal (D.B.) custody matters:- <b>Hearing.</b>
	<b>(Friday)</b>	<b>(1<sup>st</sup> half)</b>	W.P.(PIL):- <b>Orders.</b> LPA, Writs (DB),:- <b>Hearing &amp; Assigned matters.</b>
2	<b>Hon'ble Mr. Justice D. N. Patel &amp; Hon'ble Mr. Justice Ratnaker Bhengra (Monday to Thursday)</b>	<b>(Whole Day)</b>	LPA, WPT, T.A., Tax matters, Writs (DB), Vires & Validity of Act, Company Appeal, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : - <b>Orders, Admission &amp; Hearing.</b>
	<b>(Friday)</b>	<b>(1<sup>st</sup> half)</b>	LPA, Writs (DB), Vires & Validity of Act, Cases referred to DB matters, Company Appeal, Tax matters, CAT matter, A.C.(D.B.), F.A. (Family Court Matter) : <b>Final Disposal, Hearing &amp; Assigned matters.</b>
3	<b>Hon'ble Mr. Justice R. R. Prasad &amp; Hon'ble Mr. Justice Pramath Patnaik (Monday &amp; Tuesday)</b>	<b>(Whole day)</b>	Cr. Appeal (D.B.):- <b>Hearing.</b> Cr. Appeal (D.B.) custody matters:- <b>Final Hearing.</b>
	<b>(Wednesday)</b>	<b>(Whole day)</b>	Cr. Appeal (D.B.):- <b>Hearing.</b> Cr. Appeal (D.B.) custody matters:- <b>Final Hearing &amp; Assigned matters.</b>

SINGLE BENCHES

1	<b>Hon'ble The Chief Justice (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	I.A(s) in Cr. D.B. (Tied matters) Cr. Appl.(S.J.): <b>- Hearing.</b> Criminal & Assigned matters.
2	<b>Hon'ble Mr. Justice D. N. Patel (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	Arbitration matters, Cont. (Cvl.), C.M.P, & Tied-up matters and Company matters: <b>-Orders, Admission &amp; Hearing.</b>
3	<b>Hon'ble Mr. Justice R. R. Prasad (Thursday &amp; Friday)</b>	<b>(Whole day)</b>	All matters related to Fodder Scam & Prevention of Corruption Act except B.A. & A.B.A: <b>- Orders, Admission &amp; Hearing, as well as Tied-up &amp; Assigned matters.</b>
4	<b>Hon'ble Mr. Justice Prashant Kumar (Monday &amp; Tuesday)  (Wednesday &amp; Thursday)  (Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>  <b>(Whole day)</b>	Criminal Writ matters: <b>- Fresh Filing, Orders, Admissions &amp; Hearing.</b> W.P.(Cr.): <b>- Stay matters.</b> W.P.(C) grouping -Electricity, Work Contract, Tender & Quashing matters: <b>- Orders, Fresh Filing &amp; Admissions.</b> W.P.(C) grouping -Electricity, Work Contract, Tender & Quashing matters: <b>- Hearing as well as Tied-up &amp; Assigned matters.</b>
5	<b>Hon'ble Mr. Justice P. P. Bhatt (Friday)</b>	<b>(2<sup>nd</sup> half)</b>	W.P.(C) grouping (Suit matters): <b>- Orders, Admissions and Hearing as well as Tied-up &amp; Assigned matters.</b>
6	<b>Hon'ble Mr. Justice H. C. Mishra (Monday)  (Tuesday &amp; Wednesday)  (Thursday)  (Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>  <b>(Whole day)</b>  <b>(Whole day)</b>	Cr. M.P: <b>- Fresh filing Only.</b> Cr. M. P: <b>- Orders &amp; Admissions.</b> Cr. M. P: <b>- Stay Matters (old cases) Orders, Admissions.</b> Cr. M. P: <b>- Stay Matters (old cases) Tied-up, &amp; Assigned matters.</b>
7	<b>Hon'ble Mr. Justice D. N. Upadhyay (Monday to Wednesday)  (Thursday)  (Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>  <b>(Whole day)</b>	F.A., M.A., C.R., A.C.(SB), C.M.P., Tr. Pet.(Cv.), S.C.L.P.: <b>- Orders, Admission &amp; Hearing.</b> S.A.: <b>- Orders, Admission &amp; Hearing.</b> M.A: <b>- Hearing as well as Tied-up &amp; Assigned matters.</b>
8	<b>Hon'ble Mr. Justice Aparesh Kumar Singh (Monday &amp; Tuesday)  (Wednesday &amp; Thursday)  (Friday)</b>	<b>(Whole day)</b>  <b>(Whole day)</b>  <b>(Whole day)</b>	Writ Petition (Service matters): <b>- Fresh Filing only.</b> Writ Petition (Service matters): <b>- Orders, Admissions.</b> Writ Petition (Service matters): <b>- Hearing as well as Tied up &amp;Assigned matters.</b>

9	Hon'ble Mr. Justice S. Chandrashekhar (Monday & Tuesday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions. :- <b>Fresh filing.</b>
	(Wednesday & Thursday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions:- <b>Orders, Admission.</b>
	(Friday)	(Whole day)	Writ Petition (Civil) & Writ Petition (Labour) as well as other Writ Petitions:- <b>Hearing, Tied up and Assigned matters.</b>
10	Hon'ble Mr. Justice Amitav K. Gupta (Monday to Wednesday)	(Whole day)	Cr. Rev.: - <b>Fresh filing Orders &amp; Admission.</b>
	(Thursday)	(Whole day)	Cr. Rev.: - <b>Stay matters Orders &amp; Admission.</b>
	(Friday)	(Whole day)	Cr. Rev.: - <b>Stay matters as well as Tied-up &amp; Assigned matters.</b>
11	Hon'ble Mr. Justice Pramath Patnaik (Thursday & Friday)	(Whole day)	Writ Petition (S) grouping matters (Dismissal & Punishment):- <b>Admission, Hearing &amp; Assigned matters.</b>
12	Hon'ble Mr. Justice Rongon Mukhopadhyay (Monday to Thursday)	(1 <sup>st</sup> half)	B.A. matters:- <b>Order &amp; admission.</b>
	(Friday)	(2 <sup>nd</sup> half)	A.B.A. matters:- <b>Order &amp; admission.</b>
		(Whole day)	B.A. & A.B.A. matters:- <b>Order &amp; admission as well as Tied-up &amp; Assigned matters.</b>
13	Hon'ble Mr. Justice Ravi Nath Verma (Monday to Wednesday)	(Whole day)	All Cr. Appeal (S.J), Acq. Appeal (S.J), S.L.A. Cont.(Cr.) matters: - <b>Order, Admission &amp; Hearing.</b>
	(Thursday)	(Whole day)	Cr. M. P:- <b>Stay Matters (old cases) Orders, Admissions</b>
	(Friday)	(Whole day)	Cr. M. P:- <b>Stay Matters (old cases) Orders, Admissions</b> as well as Tied-up & Assigned matters
14	Hon'ble Mr. Justice Ratnaker Bhengra (Friday)	(2 <sup>nd</sup> half)	Writ Petition (S) grouping matters (Retirement Benefit cum Pension):- <b>Admission, Hearing &amp; Assigned matters.</b>

**NOTE:** - 1. ALL MOTIONS FOR URGENT/ ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER.

2. LISTING OF CONTEMPT (CIVIL) AND C.M.P CASES SHALL BE MADE, IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER, THE CONTEMPT PETITION HAS ARISEN. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
3. ALL MOTIONS WITH REGARD TO B .A. AND A. B. A. MATTERS MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY** IN COURT NO.7.